

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 111 199 6

S.K. Basu

Applicant (s)

Versus

Union of India & others

Respondent (s)

Mr. P.V. Ramdas

P.V. Balakrishna Rao

CAT / I / II

Mr. Asok Kishore
SSE

Mr. B. Dash
Mr. S.B. Jena, A.S.C.
(For R-1 to 3)

Sr. No.

Date

Order with Signature

9.2.96

REGISTER

Registrar

9.2.96 Rs 50/-
has been paid.
9.2.96.

1. 12.2.96

Admit. Issue notice to the
Respondents. Counter in four
weeks.

In this application, the
Petitioner vs 199
CAT Act has challenged
the order of Compulsory
Retirement vide
A/7.

2 22 8
02

Member (Admn.)

Counsel for the applicant has
filed a Memo stating that the
applicant does not want to
press this O.A. Accordingly,
the O.A. is dismissed as
withdrawn. No costs.

Shri S.B. Jena, A.S.C. is
present and heard.

For Regn. Pl.

9.2.96.

solg

09.02.96

Registrar

For Admn. Secy

Member (A)

Member (i)

Secy